

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-201**  
IB-373(ND)/2020

**IN THE MATTER OF:**

M/s. Mithu Chowdhary

Vs.

Invest Care Real Estate Opportunity LLP

....APPLICANT

....RESPONDENT

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 25.02.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant

For the Respondent

For the Intervener

: Mr. Palzer Moktan, Ms. Arushi Arora, Advocate

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**ORDER**

Counsel for the Financial Creditor is present. Registry is directed to issue notice to the Corporate Debtor. The Counsel for the Financial Creditor is directed to send private notice to Corporate Debtor and file proof along with affidavit.

List on 27.04.2020.

  
**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**